

Diesel	Rs./KL					
State	Maharashtra	Delhi	Haryana	Rajasthan	Assam	Meghalaya
City	Mumbai	Delhi	Ambala	Jaipur	Guwahati	Shillong
Basic Ex-Storage Price	24387.30	24387.30	24387.30	24387.30	24387.30	24387.30
Freight & other elements	523.60	241.48	403.10	332.39	345.97	303.93
Excise Duty with Cess	3708.00	3708.00	3708.00	3708.00	3708.00	3708.00
Air Ambience Charges		250.00				
Dealer Commission	673.00	673.00	673.00	673.00	673.00	673.00
VAT/Sales Tax	7440.91	3657.48	2567.08	5616.98	4692.81	3611.02
RSP Per KL	36732.81	32917.26	31738.48	34717.67	33807.08	32683.25
RSP (Rs. Per Litre)	36.74	32.92	31.74	34.72	33.81	32.69

Authority for petroleum and natural gas pipeline

2716. SHRI A. ELAVARASAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has proposed to set up a new authority for developing petroleum and natural gas pipeline infrastructure in the country;

(b) if so, the details thereof;

(c) whether it is a fact that the Ministry of Finance and the Planning Commission have opposed the move stating that the existing down stream regulator, Petroleum and Natural Gas Regulatory Board, is enough to do the job and also to avoid additional administrative cost; and

(d) if so, the details thereof and the stance of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) With the increase in availability of natural gas in the country and to ensure supply of natural gas to unserved areas of the country, Government proposes to develop long-

distance Gas Highways leading to a National Gas Grid. The proposal for setting up of National Gas Highway Development Authority is being examined for the same.

(c) and (d) The matter is under discussion in the Government and no firm view has emerged.

Delayed projects under the ministry

2717. SHRI MOHAMMED ADEEB: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the projects under his Ministry which are running behind schedule;
- (b) the reasons for the same;
- (c) the extend of cost and time overruns as a result thereof;
- (d) the responsibility fixed in the matter; and
- (e) the steps taken to avoid such a situation in future?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) 56 projects of oil PSUs relating to Exploration & Production, Pipelines, Refinery upgradation, Liquefied Natural Gas and Liquefied Petroleum Gas are running behind the schedule.

(b) The main reasons for delay of these projects are:

- i. Delay in acquiring of Right of Way (ROW) due to resistance by farmers.
- ii. Delay in award of contracts/packages.
- iii. Delay in execution by contractors.
- iv. Slow progress of drilling of wells.
- v. Delay in supply of equipment/packages by suppliers and local conditions at North East sites.

(c) Out of these 56 projects, only 12 projects have cost overrun. 33 projects have no cost overrun and 11 projects have cost underrun. Because of the magnitude of underrun in the cost of 11 projects, there is a net underrun in the cost of 56 delayed projects and time overrun in majority of the projects ranges from 1 month to 24 months.

(d) and (e) The projects are monitored by the Ministry as well as Oil PSUs on regular basis and remedial action are taken thereon, wherever necessary.